

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-35(ND)/17

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
29.05.2018**

NAME OF THE COMPANY: M/s. Helpline Hospitality Pvt. Ltd.

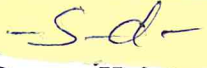
SECTION OF THE COMPANIES ACT: 9 of IBC, 2016


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the petitioner: Mr. Dhrubajit Saikia, Advocate

ORDER

CA-195 Be listed on 1st June, 2018.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**